NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 97/2006 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE COMPANY: M/s. Nagesh Hosiery Exports Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Kri8hna Kermerz-Petitioner ATE H.K. CHARSWAL - Respondent favinder trebra bar

ORDER

Learned Counsel for the petitioner present and represent that in terms of valuation ordered by the Hon'ble High Court the petitioners are entitled to the value in money terms or by metes and bounds of the assets of the company.

None appeared for the respondents despite notice of the hearing. One final opportunity be afforded to the respondents for their appearance and for which purpose notice will be issued. Further the petitioner is also directed to take

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private notice of the next hearing date and file the proof of the same. Post the matter on 16.09.2016.

(R. Varadharajan)

(Maharaj Krishan Hanjura)

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Member (Judicial)

(Member (Judicial)

At this stage, Learned Counsel for the respondent No.2 entered appearance and takes notice of the next date of hearing on 16.09.2016. Let his appearance be recorded.